सेवा में,

श्री अभय शंकर राय, अवर सचिव, स्थापना शाखा, बिहार विधान सभा, पटना ।

विषय: - चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सिचवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-246, दिनांक- 20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

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विश्वासभाजन, राज्तीव र्यंजन ०९ |०२ |२०२3 (राजीव रंजन) प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना ।

Declaration or Assets and Liabilities

	Year2023			
I, <u>Rajcev Ranjan</u> son/ daug hte	r/wife of Shri Ram Naresh Kumar Sinha			
aged. 28 (Approx). Years, belonging to Adm	inistrative Cadre			
service and presently working as Section Officer, Bihar Legislative Assembly,				
given herein below the details of the assets (immovable, m	novable, bank balance, etc.) or myself, my			
spouse and dependants*:				

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 50,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 1,48,665/- in S.B.I., Bihar Vidhan Mandal Rs 65,000/- in PPF A/C, S.B.I., Bihar Vidhan Mandal Rs 10,835/- in Indian Bank, NIT, Patna	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies		Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda Activa bearing Reg. No BR21X1894	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 175 gm (Approx) Silver- 550gm (Approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	T.V., Fridge etc.	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

				•	5,000	
Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental	Nil	Nil	NiI	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing w telephones	ith Nil	Nil
	(e) dues to departments dealing w governments transport (including aircraft and helicopters)	ith . Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return fil Give also Permanent Account Number (PAN)]		Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealt Tax return filed.]	h Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C <u>Personal Detail</u> GPF/CPF/PRAN No.	:-	Pran No110177020750
Gender	;-	M (M/F)
Date of Birth	:-	1 5 0 1 1 9 9 5 (DD/MM/YYYY)
Class/Group	!-	B (A/B/C)
Cadre	:-	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	NALANDA
I haraby declare th	at the a	bove details are true to the best of my knowledge and bel

I hereby declare that the above details are true to the best of my knowledge and belief. বালীৰ থলান

Signature: 09 | 02 | 2023

Name of Employee: Rajeev Ranjan

Designation:

Section Officer

Date: 09/02/2023

Place: Patna

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.